

Need to exempt import duty on materials used in manufacturing of Agarvatti in the country -Laid

SHRI C. N. ANNADURAI (TIRUVANNAMALAI): The Agarvatti industries located in Tirupathur under Tiruvannamalai Parliamentary Constituency is affected adversely due to high import duty and cumbersome rules and inadequate commercial facilities. Resultant is obstructing of agarvatti production, its export and employment generation capabilities in the region. Currently approximately more than 50000 workers are engaged in this agarvatti industry which produces 50 percent of total agarvatti production of the Country. To increase production, export of agarvatti and generate employment in the region, I request the Union Government to exempt the import duty on materials used in agarvatti manufacturing, liberalization and simplification of rules and legal provisions made in Acts effecting the agarvatti industries viz Consumer Protection Act (2019), Competition Act (2002), Legal Metrology Rules (2011) and MSMED Act (2006). I also request for setting up Customs Office at Jolarpettai Railway Junction for ease of doing business.